

**IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE**

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 10th OF JULY, 2024

MISC. APPEAL No. 421 of 2021

SMT. MANORAMA JAIN

Versus

HEMANT AND OTHERS

.....
Appearance:

NONE FOR BOTH THE PARTIES.
.....

ORDER

1. On 9.7.2024 also nobody had appeared on behalf of the appellant. Repeated non appearance of the appellant is sufficient to show that she is not interested to prosecute this appeal.
2. Therefore, this miscellaneous appeal is dismissed for want of prosecution.
3. Record of the below Tribunal be returned along with the copy of this order.

**(ANIL VERMA)
JUDGE**